

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Friday 25th March, 2011/ 04 Chaitra 1933 (Saka)

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given

2. Special Mention (Rule 280): Following Members to raise matters under Rule 280:

1. Shri Jai Bhagwan Aggarwal	6. Shri Anil Jha
2. Dr. Harshvardhan	7. Shri Subhash Sachdeva
3. Prof. Vijay Kumar Malhotra	8. Shri S.P.Ratawal
4. Shri Mohan Singh Bisht	9. Shri Sunil Kumar Vaidya
5. Shri Naresh Gaur	10. Shri O.P.Babber

3. Private Members Resolutions:

1. Shri Sat Prakash Rana to move the following resolution:

“This House resolves that in view of the price-rise in Delhi; pension amount being given to old aged, widows and disabled persons be enhanced from Rs. 1000/- to Rs. 2000/- per month.”

2. Shri O.P.Babber to move the following resolution:

“This House resolves that the plots allotted to and acquired by the SC/ST community including double story Harijan Basti, Tilak Vihar, Tilak Nagar, New Delhi be regularized and the allottees be given ownership right with immediate effect”.

3. Shri Kulwant Rana to move the following resolution:

“This House resolves that stringent provisions be made to prevent increasing food adulteration, duplicate items and use of dangerous chemicals in fruits & vegetables in Delhi.”

Delhi
25th March, 2011

P.N.Mishra
Secretary